

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3452
ANSWERED ON:10.12.2009
REPORTS OF NATIONAL COMMISSION FOR MINORITIES
Rajaram Shri Wakchaure Bhausahb

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to implement the reports of National Commission for Minorities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) & (b) Yes Madam. In accordance with Section 13 of the National Commission for Minorities (NCM) Act, 1992, the Annual Report of the Commission, together with a Memorandum of Action Taken on the recommendations contained therein, in so far as they relate to the Central Government, and the reasons for the non-acceptance, if any, of any such recommendations, and the audit report is to be laid before each House of Parliament.

The Government have so far tabled in the Parliament thirteen Annual, Reports of the Commission along with Action Taken Memoranda (ATMs) on recommendations contained therein.

(c) Does not arise.